

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/438/2019

PETITION NUMBER : CP(CA)/491/2019

NAME OF THE APPLICANT : Shin Dongcheol

NAME OF THE RESPONDENT(S) : Hankook Matzip Pvt Ltd & 5 others

UNDER SECTION : Sec 241-242 of CA, 2013

ORDER

Ld. Counsel Ms. Abhikrishna Lal for the Petitioner. Ld. Counsel
Ms. Muthu Abirami for the Respondent.

Counsel for the Petitioner sought adjournment. ROC report is yet to be filed.
ROC is directed to file the report within a week.

List the matters for hearing on **11.09.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk